NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 432 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: M/s Miditech Pvt. Ltd. Vs. Canara Bank & Jupiter Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Sanjay Bhatt & Ms. Srishti Kapoor, Advocates for the Applicant

ORDER

No time left. Re-notify this case on 27th November, 2017 at 2:00 pm.

(S. K. Mohapatra) Member (T)

(Ina Malhotra)
Member (J)